

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

HIGH COURT OF ANDHRA PRADESH – District Judges (Entry Level) – Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2025 – NOTIFIED.

ROC.NO.315/2025-B.SPL.

NOTIFICATION NO.337-B.SPL:

DATED:29.03.2025

READ:

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)
2. Letter Roc.N248/2024-RC, dated 26.12.2024 from the Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati.

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The High Court of Andhra Pradesh, hereby notifies **two (02)** vacancies in the cadre of District and Sessions Judge (Entry Level) under 65% quota by promotion from the cadre of Civil Judges (Senior Division) **for the year 2025**, which were arising out of non-availability and selection of suitable candidates in the accelerated recruitment by transfer for the year 2024.


REGISTRAR (VIGILANCE)
High Court of Andhra Pradesh,
Amaravati.